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- (iii) Cyclamitic aldehyde
- (iv) Cyclomechone
- (v) Fatty aldehydes
- (vi) Gardionolene
- (vii) Hincolene
- (viii) Ionoyl formate
- (ix) Kastrone
- (x) Metaxolene
- (xi) Styrallyl acetate
- (xii) Vestester

2. Group 'C' Atomic Chemicals

60

114

- (i) Geraniol and esters
- (ii) Citronellol
- (iii) Hydroxy citronellal
- (iv) Phenyl ethyl alcohol & esters
- (v) Benzyl alcohol & esters
- (vi) Carvone & its derivatives
- (vii) Citral acetals
- (viii) Citronellal

### Multinational Drug Companies

793. SHRI RAMCHANDRA BHARADWAJ: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that some of the multinational drug companies operating in India have been asked to wind up their business in the country as they failed or refused to dilute their foreign equity in accordance with the provisions of the Foreign Exchange Regulation Act;

(b) if so, what are the names of these foreign drug firms; and

(c) how much time has been given to them to wind up their business in India?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) to (c) No multinational drug company operating in India has been asked to wind up its business in the country because it failed or refused to dilute its foreign equity in accordance with the provisions of the Foreign Ex-

change Regulation Act. Perhaps the reference is to the two companies known as M/s. John Wyeth & Brothers and M/s. Wyeth (India) Ltd. The position in respect of these companies had been indicated in reply to Rajya Sabha Unstarred Question No. 1761 answered on 7-9-81. Subsequently Govt. have considered the cases of these two companies and decided that they shall have to wind up their business in this country. RBI, Bombay have issued necessary directives on 1-2-1982 to these two companies and allowed them a period of six months for closing their business.

### Vacancies of Judges

794. SHRI LAKHAN SINGH: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state the reasons for which each of the vacancies of judges in Supreme Court and various High Courts have not been filled up as at present?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): The question of filling the vacancies in the Supreme Court and the High Courts

is engaging the attention of the Government.

Firm proposals for filling up the vacancies in the High Courts have not been received from the concerned State authorities in many cases.

#### Extension of Radio facility in the country

795. SHRI SWAMI DINESH CHANDRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what percentage of India's population is still beyond the reach of radio facility; and

(b) what are the details of programmes under the Sixth Five Year Plan to make this facility available

to the entire population in the country?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) Nearly 11 per cent of country's population is beyond the reach of medium-wave transmitters in the country. However, second grade shortwave service is available almost throughout the country.

(b) In the approved 6th Plan (1980—85), there is a proposal to upgrade the power of 12 transmitters. Besides, new radio stations are also being set up at 12 centres. With the implementation of these schemes, the extent of population not covered by the medium wave service will come down to 5 per cent. The details of the schemes are given in the statement enclosed.

#### Statement

##### *Schemes included in the 6th Five Year Plan (1980-85)*

#### I. Upgradation of Transmitters

Place/State	Present power	Proposed power
1. Dibrugarh (Assam)	100 kw	300 kw
2. Lucknow (UP)	50 kw	300 kw
3. Rajkot (Gujarat)	20 kw	300 kw
4. Ranchi (Bihar)	10 kw	100 kw
5. Patna (Bihar)	20 kw	100 kw
6. Ajmer (Rajasthan)	20 kw	200 kw
7. Madras (Tamil Nadu)	20 kw	200 kw
8. Siliguri (West Bengal)	20 kw	200 kw
9. Dharwar (Karr ataka)	10 kw	200 kw
10. Cuddapah (A.P.)	20 kw	100 kw
11. Pune (Maharashtra)	20 kw	100 kw
12. Raipur (Madhya Pradesh)	20 kw	100 kw